

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017
CA No.

CORAM:


Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. Bhadresh Trading Corporation Ltd.

SECTION OF THE COMPANIES ACT: 131 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KUMUDINI SUDHAKAR PARANTHAPPE	PCS	

Order

CP No.31/ 131/NCLT/MB/MAH/2017

On hearing the submissions of the Petitioner Counsel, this Bench hereby directs the Registry to issue notice to the Central Govt., represented by Regional Director and the Income-tax Authorities DCIT-5(1)(1), Room No.568, Aaykar Bhavan, Maharshi Karve Road, Mumbai - 400020 to place their objections if any, in relation to the revision sought by the Petitioner in respect to the Financial Statements for the FY 2014-15 and 2015-16.

List this matter for representation of Regional Director Mumbai, Central Government and Income Tax Authorities on 25.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)